

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

**COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

NINTH REPORT

(Third Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Ninth Report.

2. The Committee met on the 10th November, 1962 to consider allotment of time to the Resolutions set down in the List of Business for Wednesday, the 14th November, 1962.

3. The Members whose resolutions had been included in the List of Business for the 14th November, 1962 had been invited to present their views on the resolutions before the Committee, but none of them attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Compulsory military training | . 2 hours. |
| (2) Resolution regarding Purdah system | . 1 hour. |
| (3) Resolution regarding Nationalisation of Drug Industry | . 1-1/2 hours. |
| (4) Resolution regarding Use of Hindi by A.L.R. | . 1 hour. |

S. V. KRISHNAMOORTHY RAO

NEW DELHI ;
November 10, 1962.

Kartika 19, 1884 (Saka)